

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:515
ANSWERED ON:28.02.2000
PRIVATE SECTOR POWER PROJECTS
BRIJLAL KHABRI;CHINMAYANAND

Will the Minister of POWER be pleased to state:

- (a) the number of private sector power projects running at present in the country alongwith the cost involved therein, State-wise and project-wise;
- (b) the number of power projects lying closed; and
- (c) the time by which the work on these projects is likely to be started?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : As per information available, the following private power projects on the Memorandum of Understanding (crores) being monitored by the Government, which have been accorded techno-economic clearance of Central Electricity Authority (CEA), have been set up and have commenced generation:

S.No. Name of the project/ Capacity Cost (as per techno-
location (MW) economic clearance
given by CEA)

Gujarat

1. Hazira Combined Cycle Gas 515 US\$ 228.35 million
Turbine + Rs.7708.70 crores
(@ 1 US\$=Rs.31.50)

2. Baroda Combined Cycle Gas 167 US\$ 19.56 million
Turbine + Rs.3026.94 crores
(@ 1 US\$=Rs.33.50)

3. Paguthan Combined Cycle Gas 654.7 Rs.2298.14 crores
Turbine

4. Surat Lignite Thermal Power 250 US\$ 44.538 million
Project + DEM 4.92+9999.90
crores (@ 1 US\$
=Rs.35.00)

Maharashtra

5. Dabhol Phase-I CCGT 740 US\$ 2828.524
million (@ 1 US\$=
Rs.32.00) (Cost of
Phase I & Phase-II)

Andhra Pradesh

6. Jegurupadu Combined Cycle Gas Turbine 216 Rs.827 crores

7. Godavari Combined Cycle Gas Turbine 208 Rs.748.43 crores

Karnataka

8. Torangallu Thermal Power Project 260 US\$ 106.87 million + Rs.7251.60 crores
(@ 1 US\$=Rs.34.50)

Tamil Nadu

9. Basin Bridge DGPP 200 US\$ 125.82 million + Rs.3289.90 crores
(@ 1 US\$=Rs.34.00)

As on date, 56 private sector power projects, including the projects listed above, having a total capacity of around 28,849 MW have been accorded techno-economic clearance by CEA. CEA, while according techno-economic clearance, prescribes commissioning schedules in respect of each power project from the date of financial closure. A large number of these sanctioned projects have failed to come up and are facing difficulties in adhering to the commissioning schedules on account of the private promoters not being able to tie up various inputs/linkages and achieve financial closure.